

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1899**  
ANSWERED ON 5<sup>TH</sup> MAY, 2016

**CONSTRUCTION OF HIGHWAYS**

1899. SHRI OM BIRLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the National Highway projects that are still under construction for more than six years, State-wise;
- (b) the reasons for delayed completion of those projects; and
- (c) the details of the highway projects that have been pending for environment clearances along with the steps taken by the Government to coordinate with the Ministry of Environment and Forest for early clearances?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) and (b) The projects have been delayed due to problems in land acquisition, utility shifting, non availability of Soil/Aggregates, Poor performance of contractors, Forest/Wildlife Clearance, ROB & RUB issue with Railways, Public agitation for additional facilities, Arbitration/contractual disputes with contractors etc. The details of projects under construction for more than six years are annexed.
- (c) Generally, environment clearance is not the cause of pendency of highway projects. However, one project, which is yet to be awarded, of widening and improvement of existing highway of 2-lane to 4/6 lane of Bhavangr-Paparan-Porbandar-Dwarka section of NH-8E in the State of Gujarat is pending for environment clearance. The requirements for prior Environment clearance for highway projects have been modified and relaxed by the Ministry of Environment and Forests on constant pursuance by National Highways Authority of India (NHAI) and Ministry of Road Transport and Highways (MoRT&H). The clearance proposals are pursued by NHAI on regular basis. The Group of Infrastructure constituted under the Chairmanship of Hon'ble Minister (RTH) meets regularly to review the progress of clearance proposals.

**Annexure-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 1899 ANSWERED ON 05.05.2016 ASKED BY SHRI OM BIRLA REGARDING CONSTRUCTION OF HIGHWAYS**

**Details of delayed projects which have pending for more than 6 years**

<i>Sl. No.</i>	<i>Name of the State / Union Territory</i>	<b>Length (km) Provisional</b>
		<b>2 Lane</b>
1	Bihar	4
2	Jharkhand	2
3	Meghalaya	2
4	Mizoram	2
5	Uttarakhand	2
6	NHAI	22
7	SARDP-NE	4
8	BRO	4

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